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O.A. No. 536 of 2010

K.Kala Prasada Rao.....Applicant

Vs.

Union of India & Ors.....Respondents

Order dated: 21.09.2010

CORAM:

Hon'ble Mr. M.R.Mohanty, Vice-Chairman

Hon'ble Mr. C.R.Mohapatra, Member (Admn.)

Mr. G.P.Dutta, Ld. Counsel for the Applicant is present. Mr. S.K.Ojha, Ld. Standing Counsel for the Railways (to whom a copy of this O.A. has already been supplied) is also present.

2. At the outset, Mr. Dutta, Ld. Counsel for the Applicant has filed a memorandum seeking permission to withdraw this case. He is permitted to do so.

3. This case is, accordingly, dismissed being withdrawn.

4. Send copies of this order to the Applicant and to the Respondents (together with copies of this O.A.) by Registered Post.

5. Free copies of this order be also handed over to the Ld. Counsel appearing for the parties.

MEMBER (A)

VICE-CHAIRMAN